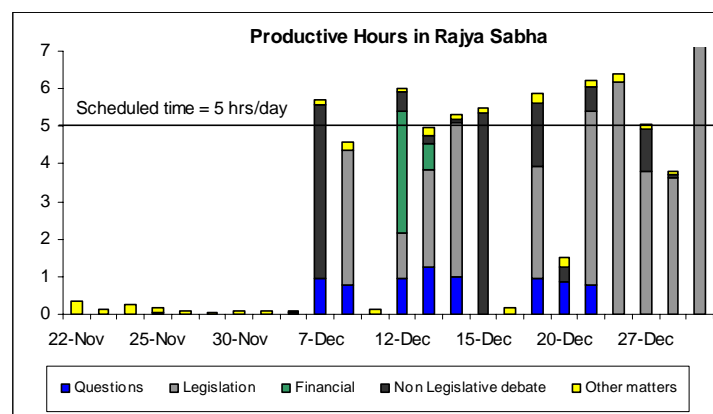
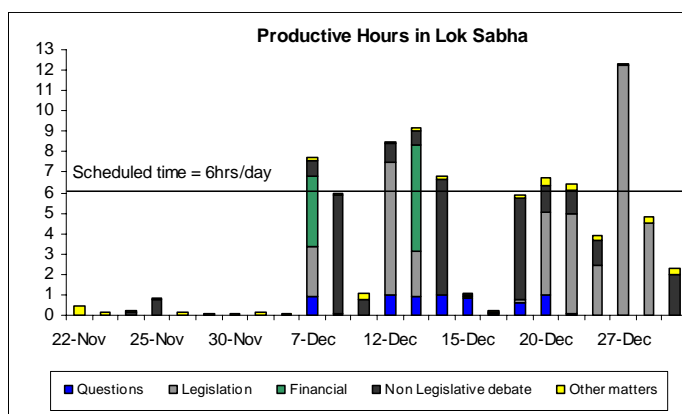


# Plan vs. Performance

## Winter Session – November 22 to December 29, 2011

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	21	24
No. of Sittings (Rajya Sabha)	21	24
No. of Bills for passing		
- Appropriation Bills	0	2
- Other Bills	32	15
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	24	28
No. of Bills Negatived	0	1
No. of Bills for withdrawal	2	2



The Lok Sabha and Rajya Sabha adjourned *sine die* on December 29. Issues related to inflation, agrarian crises, Lokpal and exploitation of river Ganga and Himalaya were discussed besides supplementary demands for grants and legislative Bills. Sittings of both the Houses were extended by 3 days to discuss some key Bills including Lokpal and Lokayuktas Bill. 28 legislative Bills were introduced and 15 Bills were passed other than two Appropriation Bills during the session. Two Bills were withdrawn and replaced by new Bills and one Bill was negatived. Several hours were lost due to interruptions on the issues of inflation, black money, Telangana, FDI in retail and Mullaperiyar dam. Lok Sabha worked for 59% of the scheduled hours and Rajya Sabha for 62%.

## Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Damodar Valley Corporation (Amendment) Bill, 2011	Passed on 7 Dec 2011	Passed on 19 Dec 2011
The Lokpal Bill, 2011	Withdrawn on 22 Dec 2011	
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	Passed by LS on 27 Dec 2011	

Short Title	Lok Sabha	Rajya Sabha
The Pension Fund Regulatory and Development Authority Bill, 2011		
The Judicial Standards and Accountability Bill, 2010		
The Constitution (114 <sup>th</sup> Amendment) Bill, 2010 (Increases retirement age of High Court Judges from 62 to 65 years)		
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	Passed on 12 Dec 2011	Passed on 21 Dec 2011
The New Delhi Municipal Council (Amendment) Bill, 2010	Passed on 7 Dec 2011	Passed on 22 Dec 2011
The Constitution (111 <sup>th</sup> Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)	Passed on 22 Dec 2011	Passed on 28 Dec 2011
The Constitution (110 <sup>th</sup> Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)		
The Life Insurance Corporation (Amendment) Bill, 2009	Passed on 12 Dec 2011	Passed on 14 Dec 2011
The Constitution (108 <sup>th</sup> ) Bill, 2008 (Reserves one-third seats for women in the Lok Sabha and state assemblies)		
The Protection of Children from Sexual Offences Bill, 2011		
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010		
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	Passed on 20 Dec 2011	Passed on 8 Dec 2011
The Architect (Amendment) Bill, 2010		
The Institute of Technology (Amendment) Bill, 2011		
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010		
The Marriage Laws (Amendment) Bill, 2010		
The Academy of Scientific and Innovative Research Bill, 2010	Passed on 22 Dec 2011	Passed on 21 Dec 2011
The Educational Tribunals Bill, 2010		
The Chartered Accountants (Amendment) Bill, 2010	Passed on 19 Dec 2011	Passed on 12 Dec 2011
The Company Secretaries (Amendment) Bill, 2010	Passed on 19 Dec 2011	Passed on 12 Dec 2011
The Cost and Works Accountants (Amendment) Bill, 2010	Passed on 19 Dec 2011	Passed on 12 Dec 2011
The Copyright (Amendment) Bill, 2010		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010		
The National Institutes of Technology (Amendment) Bill, 2010		
The Commercial Division of High Courts Bill, 2009		
The National Commission for Heritage Sites Bill, 2009		
The Pesticide Management Bill, 2008		
The Seeds Bill, 2004		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

## Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Cable Television Networks (Regulation) Amendment Bill, 2011 – To replace an Ordinance	Passed on 13 Dec 2011	Passed on 19 Dec 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The National Food Security Bill, 2011	Introduced on 22 Dec 2011	
The Prevention of Money Laundering (Amendment) Bill, 2011	Introduced on 27 Dec 2011	
The Electronic Delivery of Services Bill, 2011	Introduced on 27 Dec 2011	
The Consumer Protection (Amendment) Bill, 2011	Introduced on 16 Dec 2011	
The National Capital Territory of Delhi Laws (Special Provision) Second Bill, 2011	Passed on 12 Dec 2011	Passed on 14 Dec 2011
The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2011	Introduced 23 Nov 2011	
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011	Passed on 19 Dec 2011	Passed on 22 Dec 2011
The Constitution (Scheduled Caste) Orders (Amendment), Bill, 2011		
The Biotechnology Regulatory Authority of India Bill, 2011		
The Regional Centre for Biotechnology Bill, 2011	Introduced on 20 Dec 2011	
The Warehousing Corporation (Amendment) Bill, 2011	Introduced on 8 Dec 2011	
The Companies Bill, 2011	Introduced on 14 Dec 2011	
The Export-Import Bank of India (Exim Bank) Amendment Bill, 2011	Passed on 21 Dec 2011	Passed on 27 Dec 2011
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011	Introduced on 12 Dec 2011	
The North Eastern Areas (Reorganization) (Amendment) Bill, 2011	Introduced on 7 Dec 2011	
The Citizenship (Amendment) Bill, 2011		Introduced on 8 Dec 2011
The Arms (Second Amendment) Bill, 2011	Introduced on 12 Dec 2011	
The Press and Registration of Books and Publications Bill, 2011	Introduced on 16 Dec 2011	
The Mines and Minerals (Development and Regulation) Bill, 2011	Introduced on 12 Dec 2011	
The National Highway Authority of India (Amendment) Bill, 2011	Introduced on 19 Dec 2011	
The National Sports Development Bill, 2011		
The Nuclear Regulatory Authority Bill, 2011		
The Railway Protection Force (Amendment) Bill, 2011		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

## Appropriation Bills not listed for Introduction and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.4) Bill, 2011	Passed on 7 Dec 2011	Passed on 13 Dec 2011
The Appropriation (Railways) No. 3 Bill, 2011	Passed on 16 Dec 2011	Passed on 22 Dec 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bill not listed for Introduction and Passing but Passed by One House

Short Title	Lok Sabha	Rajya Sabha
The Lokpal and Lokayuktas Bill, 2011	Passed on 27 Dec 2011	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

## Bills not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Unlawful Activities (Prevention) Amendment Bill, 2011	Introduced on 29 Dec 2011	
The Higher Education and Research Bill, 2011		Introduced on 28 Dec 2011
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011	Introduced on 27 Dec 2011	
The National Commission for Human Resources for Health Bill, 2011		Introduced on 22 Dec 2011
The Rajiv Gandhi National Institute of Youth Development Bill, 2011	Introduced on 21 Dec 2011	
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011	Introduced on 20 Dec 2011	
The Cable Television Networks (Regulation) Second Amendment Bill, 2011	Introduced on 15 Dec 2011	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills not listed for Considering and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Railway Property (Unlawful Possession) Amendment Bill, 2008		Passed on 22 Dec 2011
The Regulation of Factor (Assignment of Receivables) Bill, 2011	Passed on 21 Dec 2011	Passed on 27 Dec 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

## Bill not listed for Introduction but Introduced and Negated

Short Title	Lok Sabha	Remarks
The Constitution (116 <sup>th</sup> Amendment) Bill, 2011	Introduced on 22 Dec 2011	The Bill conferring constitutional status to Lokpal and Lokayuktas negated on 27 Dec 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Companies Bill, 2009	Withdrawn on 14 Dec 2011	Replaced by a new Bill
The Telecom Regulatory Authority of India (Amendment) Bill, 2008		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not withdrawn.

## Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Lokpal Bill, 2011	Withdrawn on 22 Dec 2011	Replaced by a new Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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